



**Government of Jammu & Kashmir,
Finance Department;
Civil Secretariat, Srinagar.**

Notification

Srinagar, the 9th August, 2016

SRO 259 In exercise of the powers, conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that the General Provident Fund Rules, Samvat, 1981, be amended as under:-

In Rule 11-For the figure "36" wherever occurring, the figure "60 " shall be substituted.

By order of the Governor.

Commissioner/ Secretary to Government,
Finance Department.

Dated: 9 08 - 2016

No. A/152(61) -II

Copy to the :-

Standard endorsements.